

M.A./610/87

in

O.A./430/87

(S)

CORAM : Hon'ble Mr. P.H. Trivedi .. Vice Chairman  
Hon'ble Mr. P.M. Joshi .. Judicial Member

22/02/1988

Mr. D.R. Bhatt learned advocate for the applicant present. Mr. J.D. Ajmera for the respondents requests for time to file reply. Allowed. The case be adjourned to 29th February, 1988 for further directions. *for Condonation of delay in filing O.A.*

*PH Trivedi*  
( P H Trivedi )  
Vice Chairman

*JM*  
( P M Joshi )  
Judicial Member

\*Mogera

M.A./610/87 (6)

in

O.A./430/87

CORAM : Hon'ble Mr. P.H. Trivedi .. Vice Chairman  
Hon'ble Mr. P.M. Joshi .. Judicial Member

8/03/1988

Heard learned advocates Mr. D.R. Bhatt and Mr. P.N. Ajmera for Mr. J.D. Ajmera\* for the applicant and respondents respectively. In this application, the applicant seeks condonation of delay. Allowed. With this order M.A./610/87 stands disposed of.

O.A./430/87 be admitted. Issue notice on the respondents to reply within 45 days of this order. The applicant is at liberty to file rejoinder if any within 15 days thereof. The case be fixed for ~~final~~ <sup>final</sup> direction before ~~final~~ <sup>final</sup> hearing in December, 1988.

  
( P H Trivedi )

Vice Chairman

  
( P M Joshi )  
Judicial Member

\*Mogera

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( P H Trivedi )

Vice Chairman

  
( P M Joshi )  
Judicial Member

\*Mogera